NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.A. No. CP 14/16	TP 85/16	For Hearing	397/398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.

	(N. CARITAL)	SIGNATURE	
SL.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	
NO.	& PHONE NUMBER	REPRESENTATION TO WING.	

ORDER

No representation for both sides. Both parties are called absent. List it for hearing on 23/01/2018.

Member (T)

Member (J)